

**HIGH COURT OF TRIPURA  
AGARTALA**

**NOTIFICATION**

**Dated, Agartala, the 13<sup>th</sup> January, 2023**

It is hereby notified that His Lordship Hon'ble Mr. Justice Satya Gopal Chattopadhyay has relinquished the charge of the office of Judge, High Court of Tripura on 31<sup>st</sup> December, 2022 in the afternoon on attaining the age of 62 years.

Sd/-  
(V. Pandey)  
**Registrar General**

No.F.8(79)-HC/2020-23/**2278-349** Dated, Agartala, the 13<sup>th</sup> January, 2023

**Copy to: -**

01. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
03. The Secretary General, Supreme Court of India, New Delhi;
04. The Secretary to the Government of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, New Delhi;
05. The Secretary to Hon'ble the Governor, Tripura, Agartala;
06. The Advocate General, Tripura, Agartala;
07. The Chairman, Bar Council of Tripura, Agartala;
08. The President, Tripura High Court Bar Association, Agartala;
09. The President, Tripura Bar Association, Agartala;
10. The Secretary to the Chief Minister, Tripura, Agartala;
11. The Accountant General (A&E), Tripura, Agartala.
12. The Deputy Solicitor General of India, High Court of Tripura, Agartala;
13. The Secretary, Lokayukta, Tripura, Agartala;
14. The Secretary to the Chief Secretary to the Govt. of Tripura, Agartala;
15. The Registrar Generals, all the High Courts of India;
16. The Member-Secretary, Tripura State Legal Services Authority, Agartala;

17. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala;
18. The Registrar (Vigilance), High Court of Tripura, Agartala;
19. The LR. & Secretary, Law, Government of Tripura, Agartala;
20. **The District & Sessions Judge**, Dhalai District, Ambassa/North Tripura District, Dharmanagar/Sepahijala District, Sonamura/ West Tripura District, Agartala/Gomati District, Udaipur/South Tripura District, Belonia/Khowai District, Khowai/Unakoti District, Kailashahar;
21. **The Judge, Family Court**, Khowai, Khowai District/Agartala, West Tripura District/Kailashahar, Unakoti District/Sonamura, Sepahijala District/Ambassa, Dhalai District/Dharmanagar, North Tripura District/Belonia, South Tripura District/Udaipur, Gomati District;
22. The Registrar (Judicial), High Court of Tripura, Agartala;
23. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
24. The Joint Registrar, High Court of Tripura, Agartala;
25. All the Deputy Registrar(s), High Court of Tripura, Agartala;
26. The Chief Librarian, High Court of Tripura, Agartala;
27. The System Analyst, High Court of Tripura, Agartala. He is directed to upload the same in the official Website of the High Court of Tripura.
28. The Superintendent (Establishment/Accounts Section), High Court of Tripura, Agartala.
29. Concerned File(s).

**REGISTRAR GENERAL**